

Date	Office Report	Orders
		<p>8-11-91. O.A. - 1243/91</p> <p>Presents Shri V.P. Sharma, counsel for the applicant.</p> <p>The learned counsel of the petitioner states that respondents have complied with the order passed by this Tribunal. In view of this, the CCP has become infructuous. The notice of contempt is discharged.</p> <p><i>S.N. Dholi</i> (S.N. DHOUDIYAL) Member (A)</p> <p><i>2nd</i> (P.K. KARTHA) Vice-Chairman (J)</p>